

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).9907/2024

[Arising out of impugned final judgment and order dated 11-09-2023 in LPA No.615/2017 passed by the High Court of Jharkhand at Ranchi]

ARCHANA

Petitioner(s)

VERSUS

STATE OF JHARKHAND &amp; ORS.

Respondent(s)

(IA No. 74983/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 74986/2024 - EXEMPTION FROM FILING O.T., IA No.102562/2024 - MODIFICATION OF COURT ORDER, IA No. 74980/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

CONMT.PET.(C) No. 415/2025 in SLP(C) No. 9907/2024 (XVII)

Date : 14-08-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Mr. Mohd Ainul Ansari, Adv.  
Mr. Kripa Shankar Prasad, Adv.  
Mr. Kripa Shankar Prasad, AOR  
Mr. Manoj Kumar Goyal, Adv.  
Mr. Rishabh Goyal, Adv.  
Mrs. Rashmi Naraina, Adv.  
Mr. Harsh Jain, Adv.

For Respondent(s) :Mr. Tarkeshwar Nath, Adv.  
Mr. Harshit Singh, Adv.  
Mr. Anant Dev, Adv.  
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 31.10.2025.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR